

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) The demand in Cuddapah SSA is 1606 and that for Chittoor SSA is 6000.

(c) The registration for STD PCOs has been made a continuous process and efforts are made to allot more PCOs to the eligible applicants by augmenting the exchange capacity.

(d) and (e) Yes, Sir. The following facilities are available for better functioning of the PCOs:

(i) provision of 16 KHz pulse from the exchanges to STD PTs to ensure correct billing;

(ii) provision of adequate number of junctions to avoid congestion on the STD Routes;

(iii) provision of multi frequency dialling;

(iv) provision of STD charge indicator of approved make is insisted.

Waiting list position for new telephone connections in Assam

4480. DR. ARUN KUMAR SARMA:
Will the Minister of
COMMUNICATIONS be pleased to
state:

(a) the waiting list position of the demand for new telephone connections in different exchange in the State of Assam as on 31st March, 1998;

(b) the total number of applications in the waiting list pending during the last five years, year-wise; and

(c) the steps being taken by Government to clear the waiting lists in the State?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KABINDRA PURKAYASTHA):

(a) Exchange-wise waiting list position as on 31.3.98 is as statement attached (*See below*).

(b) The total number of applications in the waiting list pending during the last five years, year-wise is given below:—

status of waiting list as on:

31.3.94	31.3.95	31.3.96	31.3.97	31.3.98
9820	15028	19648	28422	20795

(c) Switching capacity is planned to be expended in exchanges wherever justified as per demand growth. Net Switching Capacity target of 68000 lines is fixed for the circle during the year 1998-99 against DELs target of 50000, so that demand booked upto 31.12.98 could be cleared by 31.3.99 throughout the State.

Statement

Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF
1.	Abhayapuri	65
2.	Agamani	5
3.	Algapur	74
4.	Ambagan	23
5.	Amguri	18
6.	Amingaon	154
7.	Arunachal	31
8.	B. Chariali	44
9.	Badarpur	263
10.	Badullpar	9
11.	Baghmara	16
12.	Baihaia	0
13.	Bakulia	22
14.	Balipara	15
15.	Bamunbari	1
16.	Baraigarm	76
17.	Barama	0
18.	Barapujia	0
19.	Barbarua	1
20.	Barpaihar	5
21.	Barpeta RD	32
22.	Barpeta TN	189
23.	Bashandi	48
24.	Basugaon	0
25.	Bazarghat	32
26.	Bazarichera	31
27.	Bebejia	33
28.	Bed	7

Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF
29.	Beharabazar	31
30.	Belsore	5
31.	Benfiol	18
32.	Bhangabazar	57
33.	Bhoot Achugn	0
34.	Bihupuria	62
35.	Bijmi	4
36.	Bijounagar	55
37.	Bilash	67
38.	Bogribari	5
39.	Borajan	71
40.	Bopabhari	13
41.	Bopo	21
42.(I)	Bongaigaon	658
42.(II)	Bomgaigoan	0
43.	Boromg	0
44.	Borhapjan	23
45.	Borholla	15
46.	Borihat	0
47.	Borjam	0
48.	Borjatrapur	2
49.	Borjhar	16
50.	Borkhola	18
51.	Borkula	26
52.	Buragaon	19
53.	Chabua	88
54.	Chamaja	18
55.	Chandrapur	12
56.	Chapakhowa	56
57.	Chapar	31
58.	Chaygaon	16
59.	Choudhurybaz	3
60.	Dadara	0
61.	Damcherra	0
62.	Darranga	0
63.	Demow	28
64.	Deomornoigao	6
65.	Dergaon	54
66.	Dewan	10
67.	Dhakuakhara	3
68.	Dhaligaon	38
69.(I)	Dhekiajuri	0
69.(II)	Dehiajuri	175
70.	Dhemaji	30
71.	Dhing	96
72.	Dholaibazar	25
73.	Dholaibil	3

Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF
74.(I)	Dhubri	290
74.(II)	Dhubri	0
75.	Dhupohra	17
76.(I)	Dibrugarh	0
76.(II)	Dibrugarh	1329
77.	Digboi	263
78.	Dikom	10
79.	Dikrone	16
80.	Dinjam	38
81.(I)	Diphu	249
81.(II)	Diphu	0
82.	Dopoka	12
83.	Dolgaon	0
84.	Donkamojum	2
85.	Doomdooma	139
86.	Dotma	6
87.	Dr. Universit	6
88.	Duarmand	14
89.	Dudnoi	22
90.(I)	Duliajan	43
90.(II)	Dulijan	0
91.	Duliavcherra	6
92.	Fakirabazar	83
93.	Fakiragram	25
94.	Furkating	1
95.	Gahigaon	15
96.	Garmur	10
97.	Gauripur	150
98.	Gaurisagar	13
99.(I)	Ghadabari	197
99.(II)	Ghdispur	1352
99.(III)	Gh-dispur	0
99.(IV)	Gh-kalapahar	115
99.(V)	Gh-noonmati	196
99.(VI)	Gh-panbazar	0
99.(VII)	Gh-panbazar	267
99.(VIII)	Gh-ulubari	161
99.(IX)	Gh-ulubari	0
100.	Ghilama-ra	25
101.	Ghoramara	7
102.(I)	Goalpara	92
102.(II)	Goalpara	0
103.	Gogamukh	5
104.	Gohpur	58
105.	Golaghat	356
106.	Golakganj	0
107.	Goraimari	102

Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF	Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF
108.	Goreswar	0	154.	Khairabari	0
109.	Gossaigaon	0	155.	Khanikargaon	19
110.	Guijan	3	156.	Kharupetia	42
111.	Haflong	255	157.	Khat Khati	8
112.	Hailakandi	224	158.	Kheroni	14
113.	Hajo	12	159.	Khetri	28
114.	Hamren	13	160.	Khowang	7
115.	Harangajao	10	161.	Khumtai	6
116.	Harisingha	6	162.	Kokrajhar	170
117.	Hatsinghimar	16	163.	Korcheng	23
118.	Hojai	111	164.	Kotamonibaza	8
119.	Hoogrija	16	165.	Kothalguri	11
120.	Howly	85	166.	Kothiatoli	12
121.	Howra-Ghat	1	167.	Krishnai	2
122.	Itakhola	0	168.	Kumbha	8
123.	J. Jamuguri	11	169.	Kutuha	1
124.(I)	Jagiroad	45	170.	Kuwarital	36
124.(II)	Jagiroad	0	171.	Lahoal	87
125.	Jagun	3	172.	Lahori Ghat	0
126.	Jaipur	6	173.	Lakhipur	87
127.	Jajori	17	174.	Lakhipur	3
128.	Jakhalabandh	94	175.	Lakwa	18
129.	Jalalpur	10	176.	Lala	149
130.	Jamuguri	7	177.	Laluk	9
131.	Jamunamukh	30	178.	Langting	1
132.	Jirighat	10	179.	Lanka	28
133.	Jogighopa	0	180.	Ledo	9
134.	Jogijan	2	181.	Lekhapani	0
135.	Jonai	2	182.	Lumding	311
136.	Jorabat	46	183.	Machkhowa	2
137.	Jorhat	624	184.	Madhuramukh	0
138.	Juria	48	185.	Mahisasan	40
139.	Kakapathar	10	186.	Mahur	3
140.	Kaki	16	187.	Maibela	17
141.	Kakojan	44	189.	Makum	65
142.	Kalag	0	190.	Mangaldai	104
143.	Kalaigaon	0	191.	Manikpur	26
144.	Kalain	31	192.	Manipur Baga	14
145.	Kalgachia	3	193.	Manja	5
146.	Kaliganj. BA.	42	194.	Mankachar	22
147.	Kamalabari	41	195.	Margherita	120
148.	Kamalpur	0	196.	Mariani	10
149.	Kampur	165	197.	Marigaon	0
150.	Karimganj	967	198.	Marowa	5
151.	Kashipur	44	199.	Mazbat	1
152.	Katlichera	39	200.	Mirza	0
153.	Kaziranga	6	201.	Missamari	35

Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF	Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF
202.	Mohanbari	4	245. (II)	Rangapara	65
203.	Moirabari	36	246.	Rangia	40
204.	Monabug	0	247.	Rowta	1
205.	Monacherra	7	248.	Rupahi	56
206.	Morajhar	8	249.	S. Dev Nagar	12
207.	Moranhat	72	250.	Saikhowaghat	13
208.	Motinagar	8	251.	Salakati	28
209.	Mukalmua	0	252.	Salchapra	11
210.	Murphulani	4	253.	Salganga	20
211. (I)	N. Lakhimpur	187	254.	Salona	6
211. (II)	N. Lakhimpur	0	255.	Samaguri	2
212. (I)	Nagaon	0	256.	Sapatgram	15
212. (II)	Nagaon	258	257.	Sapekhati	14
213.	Naharkatia	7	258.	Sarabari	2
214.	Nakachari	18	259.	Sarthebari	21
215.	Nalbari	0	260.	Sarupathar	1
216.	Namrup	116	261.	Sarupeta	23
217.	Namti	50	262.	Sasoni	0
218.	Napam	22	263.	Sapon	10
219.	Natunbazar	24	264.	Sibsagar	594
220. (I)	Nazira	59	265.	Silapathar	10
220. (II)	Nazira	0	266. (I)	Silchar	1901
221.	Nellie	40	266. (II)	Silchar	0
222.	Nepco. Kothal	0	267.	Singri	3
223.	Nilambazar	135	268.	Sipajhar	26
224.	Nilbagan	7	269.	Sonabarighat	2
225.	NRL	47	270.	Sonaimukh	18
226.	Numaligarh	10	271.	Sonapur	79
227.	Orang	10	272.	Sonari	33
228.	Palongghat	6	273.	Sootia	0
229.	Panigaon	7	274.	Sorbhog	7
230.	Panikheti	6	275.	Srikona	10
231.	Panitola	21	276.	Sualkuchi	118
232.	Patacharkuch	54	277.	Talap	49
233.	Patharkandi	158	278.	Tamarhat	0
234.	Pathsala	46	279.	Tamulpur	1
235.	Pavoicharali	5	280.	Tangla	46
236.	Phillobari	10	281.	Tarabarihat	85
237.	Poilapool	35	282.	Tengakhata	43
238.	Puranigudam	111	283.	Teok	75
239.	R. K. Nagar	34	284. (I)	Tezpur	400
240.	Raha	53	284. (II)	Tezpur	0
241.	Rajabazar	20	284. (III)	Tezpur	0
242.	Rajgarh	35	285.	Thelamara	4
243.	Rajnagar	0	286.	Tihu	0
244.	Rangachakua	15	287.	Tilikium	34
245. (I)	Rangapara	0	288.	Ting Khong	2

Sr. No.	Name of Exchange	Waiting list as on 31.3.98 PTF
289. (I)	Tinsukia	328
289. (II)	Tinsukia	0
290.	Titabar	30
291.	Udalguri	57
292.	Udharbond	192
293.	Umrangshu	50
294.	Uriagaon	2
295.	Uriamghat	2
Total:		20795

Contract System A source of Corruption

4481. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that many work of Telecom like laying cables, telephone connections and repair are given on contract to private contractors;

(b) if so, the reasons for engaging such large number of contractors;

(c) whether Government are aware that these contract system has become a source of corruption; and

(d) if so, the steps taken to check malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes Sir, Telecom Works like laying cables, installation of telephone lines and some repair work are given on contract to private contractors.

(b) The quantum of work to be done is more than what can be done through departmental manpower. These works are to be completed in a limited period and the not spread evenly throughout the year. Therefore private contractors have to be engaged for completing the work to meet the targets.

(c) and (d) Sometimes complaints about corruption are received. The contracts are awarded by calling open tenders by observing specified departmental guidelines. Proper supervision is kept on the Contractor's work, Vigilance Cells are functioning at various levels to keep a close watch on any kind of malpractice. When any, specific case of corruption is brought to the notice of the department, it is looked/investigated and further departmental action is taken.

Income-Tax Returns By Agricultural Credit Societies/Cooperative Banks in Kerala

4482. SHRI J. CHITHARANJAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the Income-tax authorities in Kerala and insisting that the Primary Agricultural Credit Societies and Cooperative Banks should file income-tax returns; and

(b) whether Government will favourable consider the demand that these institutions which do not come within the purview of Banking Regulation Act and which are not undertaking any business other than those specified in Section 80(p) (2) of the Income-tax Act, 1961, shall be exempted from the obligation to submit income-tax returns?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARATHANAM): (a) Yes Sir. The Income-tax authorities in Kerala are insisting that the primary Agricultural Credit Societies and Cooperatives Banks, whose income is not exempt u/s 80(p)(2) of the I.T. Act, 1961, should file their returns of income.

(b) No Sir. At present there is no such proposal under consideration.